

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, SALEM

Present : Thiru.S.Kumaraguru, B.L.,
Principal District Judge, Salem.

A.No. 30/A/2021

Dated : 21.02.2021

Sub : Public Services – T.N.B.S – Recruitment for the posts of Office Assistant – Notification sent to the District Employment Exchange and Department of Ex-Servicemen's Welfare Centre – List of candidates received – Selection Committee formed – Interview conducted – List of selected candidates to the post of **OFFICE ASSISTANT** on temporary basis for 6 months alone – Published through District Court Website – Reg.

- Ref : 1. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 26.06.2019
2. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 20.12.2019.
3. Official Memorandum of the Hon'ble High Court, Madras in Roc.No.49496-G/JRC-1/2019 and Roc.No.77636-A/2018/C3 dated 17.07.2020
4. Letters of this court in D.No.10153/A/2020 and 10154/A/2020 dated 10.12.2020
5. Letter of the Employment Exchange, Salem in Lr.No.A3/X2/85 to 89, W/40, 41/2020 dated 16.12.2020 and in A3/2789/2020 dated 12/2020
6. Letter of the District Ex-Servicemen's Welfare Office, Salem in RC.No.3756/2020/A2 dated 22.12.2020.
7. Office Note of this court dated 04.02.2021
8. Call Letters sent to the candidates dated 04.02.2021
9. Letter of this court addressed to the District Employment Office, Salem in D.No.2463/A/2020 dated 16.02.2021
10. Letter of the District Employment Office, Salem in Lr.No.A3/2789/2020 dated 16.02.2021
11. Office Note Order of this court dated 21-02-2021

ORDER:

The candidates who have appeared for interview in consequent to the list of candidates received from the District Employment Office, Salem and

Ex-Servicemen's Welfare Office, Salem and the following candidates are **provisionally selected** to the post of **OFFICE ASSISTANT (T.N.B.S)** only for 6 months alone, in the pay scale of **Tamil Nadu Revised scales pay Rules 2017 Rs.15700-50000 (Rs.4800-10000+1300)** with usual allowances admissible to the State Government Servants.

Sl.No.	Call Letter No.	Reg No.	Name of the Candidate with Address
1	3	SLD2000M00009115	M.GUNASEKARAN
2	7	SLD1997F00011766	M.AMBIDEVI
3	9	SLD1997F00014757	J.JAYALAKSHMI
4	23	SLD1997M00002123	M.SURIYAPRAKASAM
5	27	SLD1998M00001475	M.VELUMANI
6	32	SLD1998F00006370	S.VANIESWARI
7	39	SLD2005M00000047	S.VARADHARAJ
8	41	SLD2003F00003654	R.REVATHI
9	46	SLD2006F00012685	P.SANTHI
10	59	SLD2014F00031963	PARVATHI
11	66	SLD2013M00002374	E.ELAYARAJA
12	70	SLD2003M00006905	N.RAJASEKAR
13	76	SLD2007F00001693	R.DEVAKI
14	84	SLD2012F00001729	B.THANGAM
15	87	SLD2006F00012489	S.KALAISELVI
16	94	SLD2011M00141634	K.MANIKANDAN
17	100	SLD2017M00027849	P.VIJAYAN
18	103	SLD2018M00026011	R.RANJITH KUMAR
19	137	SLD2012F00000421	K.THANGAPAPPAL
20	138	SLD2014F00003745	REVATHIPRIYATHARSINI.G
21	143	SLD2013F00039737	C.SARALA
22	151	SLD2012F00136989	S.KANAGA RANI
23	153	SLD2015F00001128	VENNILA. R
24	165	SLD1999M00003810	M.MARIYAPPAN

25	166	SLD1999M00009644	M.VASUDEVAN
26	171	SLD2013M00041547	T.CHAKRAVARTHI
27	175	SLD1999M00014900	K.KARTHIKEYAN
28	179	SLD2000M00010195	S.SAKTHIVEL
29	190	SLD2001M00001500	A.RAHAMATHULLA
30	195	SLD2013M00005347	V.ANANDHAN
31	196	Ex.No.6486374-W/NK/	T.AYYENDURAI

The selected candidates are informed that they are not entitled to claim any privileges of equity, age relaxation, etc., in regular direct recruitment to the posts in the Tamil Nadu Basic Service Rules (insofar as the posts for Judicial Department) or Tamil Nadu State Judicial Ministerial Service or the Madras High Court Service or the Madras High Court Technical Man Power Service.

The selected candidates are informed that they shall be replaced by the persons appointed by regular direct recruitment to such posts and that they shall not be regarded as probationers in the service and they are not entitled, by reason of such appointment, to any preferential claim to future appointments to the posts in the Tamil Nadu Basic Service Rules (insofar as the posts for Judicial Department) or Tamil Nadu State Judicial Ministerial Service or the Madras High Court Service or the Madras High Court Technical Man Power Service.

The selected candidates informed that the services of such persons appointed are liable to be terminated by the Appointing Authorities concerned at any time without notice and without any reason being assigned.

The selected candidates are informed that the persons so appointed shall not indulge in any act prejudicial to the interest of the Judicial Department and they shall, at all points of time, maintain utmost integrity and discipline.

The selected candidates are informed that the persons so appointed shall not be entitled to avail more than six days of Casual Leave in their six months period of

temporary / casual employment i.e., one day casual leave for every calendar month, after getting prior permission from the Officer concerned.

The selected candidates are informed to the effect that no representation regarding joining time will be entertained and the failure to join duty within the specified time and at the specified place will result in his name being removed from the approved list.

The selected candidates are directed to produce Physical Fitness Certificate obtained from a Medical Officer not below the rank of Civil Assistant Surgeon at the time of joining duty.

The selected candidates are further informed that his appointment is purely temporary only for six months alone, subject to the verification of the original documents with regard to his age, education and community by this Office. His selection and appointment will be cancelled at any time without any prior notice, if the documents are found to be incorrect at the time of verification of documents by this Office.

The selected candidates are informed that if it is found subsequently that the candidates had attempted any dubious method pertaining to the selection and appointment, if the same may be detected later, the candidate shall be ousted from the service without any prior notice.

The selected candidates are informed that the Date of Joining and the Place of Posting will be communicated through post as well as District Court Website separately.

**Sd/-S.Kumaraguru,
Principal District Judge,
Salem.
21.02.2021**

To:

The District Court Website (For Publication).